

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 29 of 2013 &
IA 45 of 2013

Dated 21st April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Nabha Power Ltd. & Anr. Appellant(s)
Versus

Punjab State Power Corporation Ltd.Respondent(s)
& Anr.

Counsel for the Appellant (s) : Mr. S. Ganesh Sr. Advocate
Mr. Aniket Prasoon

Counsel for the Respondent (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.1
Ms. Ruth Elwin for R.2

ORDER

Issue notice in I.A. No. 193 of 2014. Mr. M.G. Ramachandran takes notice and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 29.04.2014 after serving copy on the other side.

Post the matter for further hearing on **30.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js